

ITEM NO.82

REGISTRAR COURT

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 2536/2024

MAMTA

Petitioner(s)

VERSUS

NAVEEN CHANDER

Respondent(s)

IA No. 215294/2024 - STAY APPLICATION

Date : 03-03-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Sandeep Goyal, Adv.
Mr. Shailendra Singh, Adv.
Mr. Rohit Kumar, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has filed only particulars of the Trial Court for service on the sole respondent.

Two weeks' time, as last opportunity, is granted to Ld. Counsel for the petitioner to take fresh steps and to file fresh particulars of the sole respondent.

List again on 24.4.2025.

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SUJATA SINGH
Registrar